

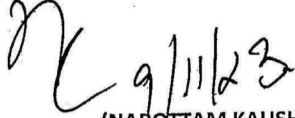
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Shubham Kumar Srivastav EC : 46187033	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Ravinder Bedi, District Judge (Commercial Court)-12, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Ashok Kumar EC : 3413	PA in the court of Ms. Ravinder Bedi, District Judge (Commercial Court)-12, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Jyoti Tigga EC : 56837136	PA in the court of Sh. Dev Saroha, Civil Judge-06, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Tania Singh, ACJ – cum – CCJ – cum – ARC, North-East District, Karkardooma Courts, Delhi.
4.	Ms. Roma Singh EC : 3289	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
5.	Ms. Bhawna Karan EC : 3378	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the court of Sh. Sunil Beniwal, ADJ-06, South District, Saket Courts, New Delhi.
6.	Sh. Arjun Kumar EC: 86963021	PA in the court of Sh. Sunil Beniwal, ADJ-06, South District, Saket Courts, New Delhi.	PA in the court of Sh. Dev Saroha, Civil Judge-06, Central District, Tis Hazari Courts, Delhi.

- Note:-**
- All the above-mentioned Sr. PAs / PAs are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
 - Non-compliance of the transfer & posting order/immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 87 290-87300 /Admn-I/P & T/HQs/2023

Dated, Delhi the 09 NOV 2023

Copy forwarded for information and necessary action to:-

- The Principal District & Sessions Judge, North-East/ South, Delhi/New Delhi.
- The Officer In-charge, Accounts Branch, Central/ North-East/ South, Delhi/New Delhi.
- The Personal Office of the undersigned.
- The Officers/ Officials concerned.
- The Sr. A.O (Judl.) / A.O.(Judl.), Administration Branch, Central/North-East/South, Delhi/New Delhi.
- The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
- The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
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